

GAHC010062382021



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**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : PIL(Suo Moto)/2/2021**

XXX  
GUWAHATI, ASSAM

VERSUS

IN RE - STATE OF ASSAM AND 2 ORS  
REPRESENTED BY THE CHIEF SECRETARY, JANATA BHAWAN, DISPUR,  
GUWAHATI - 781006

2:THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM  
HEALTH AND FAMILY WELFARE DEPARTMENT  
CM BLOCK  
3RD FLOOR  
JANATA BHAWAN  
DISPUR  
GUWAHATI - 781006

3:THE INSPECTOR GENERAL OF PRISONS  
ASSAM  
ASSAM PRISON HEADQUARTERS  
JAWAHAR NAGAR  
KHANAPARA  
GUWAHATI - 78102

**Advocate for the Petitioner : MR H K DAS, SC, GHC**

**Advocate for the Respondent : GA, ASSAM**

**WWW.LIVELAW.IN**  
**BEFORE**  
**HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA**  
**HON'BLE MR. JUSTICE KALYAN RAI SURANA**

31.03.2021

(Sudhanshu Dhulia, CJ)

List after three weeks.

In the meantime, Mr. T. C. Chutia, learned Additional Senior Government Advocate, Assam shall file reply affidavit.

**JUDGE**

**CHIEF JUSTICE**

**Comparing Assistant**